

CENTRAL ADMINISTRATIVE TRIBUNAL

CALCUTTA BENCH

OA. 715 of 1997

Date of Order: 04.8-97.

Present: Hon'ble Mr. Justice A.K.Chatterjee, Vice-Chairman.
Hon'ble Mr. M.S.Mukherjee, Administrative Member.

ARUN KR. PAUL

-VS-

UNION OF INDIA & ORS.

For the petitioner: Mr. Samir Ghosh, counsel.

For the respondents: Mr. P. Chatterjee, counsel.

Heard on : 01.8.97.

O R D E R

A.K.Chatterjee, V.C.

Mr. S.K.Ghosh, 1d.counsel appearing for the petitioner, states on instructions that his client does not wish to proceed with the case further and therefore, withdraws the case, as the reliefs sought for, have already been granted by the respondents.

In such circumstances, the application is disposed of as 'not pressed'.


(M.S.Mukherjee)
Member(A)


(A.K.Chatterjee)
Vice-Chairman.